

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
STARRED QUESTION NO. 231
TO BE ANSWERED ON 10th MAY, 2016

PACKAGE FOR SUGAR INDUSTRY

*231. ADV. CHINTAMAN NAVASHA WANAGA:
SHRI GOPAL SHETTY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the State Governments including Maharashtra have urged the Union Government to provide financial assistance to the sugar factories, if so, the details and the status thereof and the time by which the proposal is likely to be finalised along with the reasons for delay;
- (b) whether some new rules have been formulated for setting up of new sugar mills in drought affected Marathwada region; and
- (c) if so, the details thereof?

A N S W E R
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE
STARRED QUESTION NO 231 DUE FOR ANSWER ON 10.05.2016 IN
THE LOK SABHA

(a): No, Madam. None of the State Governments including Maharashtra have urged Union Government to provide financial assistance to the sugar factories in the current sugar season 2015-16.

(b): No, Madam.

(c): Does not arise.

* * *